
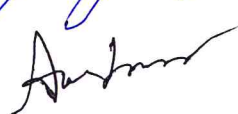


NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/8/2017
NAME OF THE PETITIONER(S) : K.K. JAGADISH
NAME OF THE RESPONDENT(S) : M/s, CADS SOFTWARE INDIA PVT LTD + 7
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1.	S. JAYARAMAN	COUNSEL FOR R.1-8	
2.	A.M. Sridharan	Counsel for Respondents	

ORDER

Shri A M Sridharan, counsel for petitioner present. Shri S Jayaraman, counsel for R1 to R8 present. Time extended at request of counsel for petitioner for filing rejoinder which is to be filed within two weeks and served to the other side, and thereafter the other side is directed to file sur rejoinder and serve copy to the other side within one week. The matter is posted for final arguments. Put up on 10.07.2017 at 10.30 A.M.

Per.
(Ch. Md. Sharief Tariq)
Member (Judicial)




(K. Anantha Padmanabha Swamy)
Member (Judicial)